

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

QA 558/2000

New Delhi this the 11th day of April, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Chander Mohan Manchanda,
S/0 Sh. Som Dutt Manchanda,
R/0 9, Morgan Street,
Johnsonville, Wellington (NZ)
Employed as Personal Assistant,
in the High Commission of India,
Wellington (NZ).

.. Applicant

(By Advocate Shri Sachin Nawani)

Versus

Union of India through
the Foreign Secretary,
Ministry of External Affairs,
South Block, New Delhi.

.. Respondent

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Nawani, learned/prays for withdrawal of the

OA.

2. In the above circumstances, OA is disposed of as withdrawn. No costs.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member(J)

sk